

Section XI-A
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) No. 34891 of 2014
WITH
PRAYER FOR INTERIM RELIEF

NAIR SERVICE SOCIETY

...Petitioner

Versus

SIMI S. NATH & ORS

...Respondents

OFFICE REPORT

The matter above mentioned was listed before the Court of Ld. Registrar on 14th December, 2016, when the following inter alia order:

“SLP(C) No.34891/2014

None appears for respondent no. 1 despite due service.

Await service of respondent no. 3.

Opportunity to respondent nos. 2 and 4 to file counter affidavit has already been declined.

XXXXXXXXXX”

It is submitted for the information of the Court of Ld. Registrar that as per tracking report show cause notice has been still is awaited in respect of Respondent No. 3 (copy enclosed). Neither A.D. card nor unserved cover containing show cause notice has been received back from Respondent No. 3 so far.

Service of show cause notice is not complete in respect of Respondent No. 3.

The matter above-mentioned is listed before the Court Ld. Registrar with this report.

Dated this the 13th January, 2017.

ASSISTANT REGISTRAR

Copy to:

1. Ms. Uttara Babbar, Adv. (112, C.K.D. Lawyer's Chambers)
2. Mr. Jogy Scaria, Adv. (Bar Association)

ASSISTANT REGISTRAR